IN THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

22.	CP(IB)-166(MB)/2018
CORAM:	SHRI V.P. SINGH
	MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.06.2019

NAME OF THE PARTIES: Sikim Ferro Alloys Ltd.

v/s.

Akshata Mercantile Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

<u>ORDER</u>

- 1. Ld. Counsel for the Petitioner is present. None present from the side of the Respondent.
- 2. At request, matter is adjourned to **05.09.2019**. The Petitioner is directed to intimate the next date of hearing to the Respondent.

Sd/-V.P. SINGH Member (Judicial)

27.06.2019 pvs